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ITEM NO.58

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CrI.M.P. No. 22928 of 2013 in
Criminal Appeal No. 1679 of 2012

RAM KALP CHAUDHARY

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail and office report)

Date: 24/01/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Appellant(s)

Mr. S.C. Maheshwari, Sr. Adv.
Ms. Sandhya Goswami, Adv.
Mr. M.P.S. Tomar, Adv.
Mr. Jabar Singh, Adv.
Mr. Sanjay Krishna, Adv.

For Respondent(s)

Mr. Ashutosh Kr. Sharma, Adv.
for Mr. Ravi P. Mehrotra, Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up on January 27, 2014.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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